## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

### LOK SABHA UNSTARRED QUESTION NO. 2732 TO BE ANSWERED ON 12<sup>TH</sup> MARCH, 2018

### **Crimes and Safety Measures in Schools**

†2732. DR. RAVINDRA KUMAR RAY:

SHRIMATI MEENAKASHI LEKHI: SHRI DEVUSINH CHAUHAN: SHRI D.S. RATHOD: SHRI PARESH RAVAL: SHRIMATI KOTHAPALLI GEETHA: KUNWAR BHARATENDRA: SHRI B.N. CHANDRAPPA:

SHRI SHER SINGH GHUBAYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the cases of students' death, harassment and other crimes in educational institutes are increasing in the country and if so, the details thereof along with the data of such incidents during the last three years, State/ UT-wise;
- (b) whether the Government has taken any stringent actions against such schools for neglecting safety standards and if so, the details thereof;
- (c) whether the Government has given instructions to States that CCTV be installed in schools, only female support staff be hired and porn be banned in the country to prevent sexual assault on female students in schools including in Kendriya Vidyalayas and Navodaya Vidyalayas;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to set up a department to look after the enforcement of mandatory safety measures in educational institutions in the country and if so, the details thereof along with the other measures taken/being taken in this regard; and
- (f) whether there are instances which have come to notice of the Government in which there were demand of huge sum for out of court settlement and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) and (b): The State and Union Territory Governments have the direct responsibility to ensure safety of students in schools under their territorial control. The Central Board of Secondary Education (CBSE) on receipt of complaints of students' death, harassment and other crimes in schools takes action against the schools as per Affiliation Bye-Laws of the Board. The details of complaints of students' death, harassment and other crimes in schools received by CBSE during last three years are as under:

CA-A-/ILIT	No. of comp	No. of complaint received in the year				
State/UT	2015	2016	2017			
Tamil Nadu	02	02	01			
Maharashtra	01	01	Nil			
Rajasthan	04	02	03			
Delhi	Nil	01	Nil			
Haryana	Nil	01	03			
Uttar Pradesh	Nil	Nil	02			
Madhya Pradesh	05	Nil	01			
West Bengal	01	01	Nil			
Odisha	01	Nil	Nil			
Karnataka	Nil	01	01			
Telangana	Nil	01	Nil			
Uttarakhand	Nil	Nil	01			
Bihar	Nil	Nil	01			
Jharkhand	Nil	Nil	Nil			
Andhra Pradesh	Nil	Nil	Nil			

Details regarding action taken by the CBSE with regard to above complaints are at Annexure.

Navodaya Vidyalaya Samiti (NVS) has reported students' death in Jawahar Navodaya Vidyalayas (JNVs), for the last three years as per details as under:

State/UT	2015	2016	2017
Andhra Pradesh	01	01	00
Himachal Pradesh	00	00	00
Maharashtra	00	01	02
West Bengal	01	02	00
Madhya Pradesh	01	04	00
Karnataka	01	00	01
Uttar Pradesh	01	04	04
Jammu & Kashmir	01	00	00
Assam	00	01	01
Uttarakhand	01	02	01
Rajasthan	00	02	00
Odisha	03	03	00
Gujarat	01	00	02
Meghalaya	01	00	00
Jharkhand	00	01	03
Sikkim	00	00	01
Telangana	00	02	00
Haryana	00	02	00
Chhattisgarh	00	02	00
Arunachal Pradesh	01	00	02
Tripura	00	02	00

NVS has informed that disciplinary proceedings have been initiated against the Principals and Teachers of the concerned JNVs for neglecting safety standards.

Kendriya Vidyalaya Sangthan (KVS) has reported no such cases of students' death in the Kendriya Vidyalayas (KVs).

(c) and (d): The Ministry of Human Resource Development has issued guidelines in October, 2014 to all State/UT Governments for safety and security of school children, including preventive mechanisms and procedures required to be put in place in the schooling system alongwith relief and redressal strategies in case of any incident.

National Commission for Protection of Child Rights (NCPCR) has also suggested authorities at different levels such as SMC, School Principal, School Management, Education Department and Boards, to conduct safety audits in schools. NCPCR has developed a Manual on safety and security of children in school setting.

The CBSE has issued a circular on 12.09.2017 directing the schools affiliated to the Board to take measures such as psychometric evaluation of teaching and non-teaching staff, safety audit of premises, CCTV monitoring, character antecedents verification, visitor management, training of staff and setting up Internal Complaints Committee on sexual harassment and Committees under Protection of Children from Sexual Offence (POCSO) Act, 2012 etc. to ensure safety of children. For corporal punishment, the Board has incorporated a provision in the Affiliation Bye-Laws of the Board for preventing cruelty towards children. Under Rule 44.1 (d) of Affiliation Bye-Laws of the Board, the school Managing Committee has been empowered to place an employee under suspension if "he/she is charged with cruelty with any student or any employee of the school". Rule 8.5 of Affiliation Bye-Laws provides that the school should scrupulously observe prescription from the Municipal Authority/ District Collector/ Transport Department regarding drinking water, fire safety and transport precautions in the school. The Board has also issued comprehensive guidelines for safe and effective use of internet and digital technologies including CCTV cameras in schools and school buses.

KVS has issued a circular on 22.12.2014 to all KVs to take necessary precautions including installation of CCTVs etc. It is mandatory for all KVs to implement School Safety policy 2016 prepared by National Disaster Management Authority (NDMA).

The detailed guidelines for ensuring safety and security of students in JNVs have been issued from time to time including the guidelines for installation of CCTV in all JNVs. JNVs are fully residential, coeducational senior secondary schools with separate hostels for boys & girls. Female teachers working as Housemistress and Associate housemistresses look after the girl students. Matrons are also appointed. Female employee is appointed on part time basis for cleaning girls hostels. School level complaint committees and cluster level complaint committees are functional. At headquarter level moral turpitude cases are dealt by summary trial committees. Action against the staff if found guilty, is taken and in serious cases upto termination of services of staff is also taken as per the NVS notification dated 20.12.1993.

- (e): There is no such proposal.
- (f): This Department has not received report of any such instance.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 2732 TO BE ANSWERED ON 12<sup>TH</sup> MARCH 2018 ASKED BY DR. RAVINDRA KUMAR RAY, SHRIMATI MEENAKASHI LEKHI, SHRI DEVUSINH CHAUHAN, SHRI D.S. RATHOD, SHRI PARESH RAVAL, SHRIMATI KOTHAPALLI GEETHA, KUNWAR BHARATENDRA, SHRI B.N. CHANDRAPPA AND SHRI SHER SINGH GHUBAYA REGARDING "CRIMES AND SAFETY MEASURES IN SCHOOLS"

Statement of action taken status in the complaints of students' death, harassment and other crimes in schools received by CBSE during the last three years

S. No.	schools received by CBSE during the last three years  School name and Nature of Complaint Year of Action Taken by CBSE			
5. No.	School name and address	Nature of Complaint	Complaint	Action Taken by CBSE
01	Velammal Vidyalaya Mel. Ayanambakkam Road, Thirvallur, Chennai-600095	Complaint against school regarding non-compliance of CBSE Bye-Laws and adopting the methodology of	2015	Comments sought from the school. The complaint was not substantiated and was closed as settled.
02	Adhyapana School Visthara, Beyond Fatima College, Madurai-Dindugal Main Road, Madurai West, Tamilnadu-625402	corporal punishment.  Complaint against school regarding Corporal Punishment	2015	Comments sought from the school. The complaint was not substantiated and was closed as settled.
03	KV No. 1, Dehu Road, Pune	Harassment of school	2015	Complaint forwarded to KVS, Delhi vide letter dated 01.12.2015.
04	Birla Shishu Vidya Vihar, Jhunjhunu, Rajasthan	Sexual Harassment	2015	Direction to school has been sent as per Vishakha Case Guidelines.
05	Prince Academy of Higher Education, Sikar, Rajasthan	Suicide/Death of Student	2015	I/C constituted. Show cause has been issued to the school. The school has replied against show cause notice vide its letter dated 27.12.2017 which is under process.
06	Sanskar Bharti Public School, Alwar, Rajasthan	Unnatural physical harassment	2015	I/C was constituted and after refusal of member of I/C, fresh I/C has been constituted vide letter dated 30.05.2016 and again constituted vide letter dated 30.01.2018 and report is still awaited.
07	Dayanand Public School, Bikaner, Rajasthan	Death of student	2015	Show Cause Notice served and the case is pending before the Hon'ble High Court of Rajasthan.
08	St. Teresa's School, Gwalior, M.P.	Corporal Punishment of a student	2015	Complaint was forwarded to school for comments. The school management denied all the allegations made in the complaint therefore a copy of reply of school has been

S. No.	School name and address	Nature of Complaint	Year of Complaint	Action Taken by CBSE
				forwarded to DEO Gwalior, M.P. vide this office letter dated 05.02.2016 also stating therein that the complaint stands closed at Board's end.
09	Green Valley Public School, Balaghat, M.P.	Corporal Punishment	2015	As per I/C report the school has denied all the allegations and other case is under trial in District Court.
10	Eastern Heights Public School, Shivpuri, M.P.	Corporal Punishment	2015	Advisory issued to school vide letter dated 11.04.2016 to be more vigilant to avoid repetition of such incident in future.
11	St. Mary's School, Morena, M.P.	Sexual Harassment	2015	The matter has been closed at Board's end. However, the matter is under investigation of police authority.
12		Ragging/Corporal Punishment	2015	Comments has been asked from the school vide letter dated 07.12.2015 and again a reminder for asking comments has been issued.
13	Kendriya Vidlaya No. 1, Ishapore, West Bengal	Sexually abused and mentally threatened by one non permanent staff of school	2015	The complaint has been forwarded to Kendriya Vidyalaya Sangathan, New Delhi vide letter dated 31.08.2015 to take necessary action at their end.
14	KV Bharak, Odisha	Mental harassment	2015	Complaint forwarded to KVS, Delhi vide letter dated 01.12.2015
15	Sri Bala Vidyalaya School, Madhavaram High Road, Shanthi Nagar, Perambur, Chennai, Tamil Nadu – 600 011.	corporal punishment to the student	2016	After Inspection Committee Report, the matter is closed with warning to school.
16	Kendriya Vidyalaya 2, Tambaram, Chennai- 600073		2016	The Complaint was forwarded to KVS vide letter dated 01.02.2016 for taking necessary action.
17	Mission Primary and Secondary School (English Medium), Sector 8, Phase II Nerul West, Navi Mumbai, Thane, Maharashtra - 400 706.		2016	The Board has disaffiliated the school after enquiry of the case.
18	Maa Bharati Sr. Sec.	Dummy/fake students	2016	Surprise Inspection carried

S. No.	School name and address	Nature of Complaint	Year of Complaint	Action Taken by CBSE
	School, Talwandi, Kota, Rajasthan		•	
19		Various irregularities prevailing in the school and to treat bad behavior with girls students	2016	A Surprise Inspection Committee has been constituted to verify the complaint vide letter dated 22.12.2016 but report has not been received yet so new I/C is being constituted.
20	School, C-8, Vasant	Incident of death of a child in school premises	2016	Hon'ble High Court of Delhi vide order dated 15.09.2016 has given directions to Directorate of Education, Executive Engineer of the Municipal Corporations for Periodical Inspection of school buildings and premises.
21	Army Public School, 90, Alexander Road, Ambala Cantt, Haryana		2016	The complaint was forwarded to AWES vide letter dated 05.02.2016 and as per the reply received from AWES, both the teachers were suspended
22	Icchapur (near Indrapuri), PO- Nawabganj, PS- Noapara, Distt. North	A student of class-II is being tortured by school teachers, he is a victim of corporal punishment, bullying, harassment by 04 school teachers	2016	An advisory to the school has been issued vide this office letter dated 30.01.2018.
23	Bhartiya Vidya Bhawan Kodagu Vidyalaya, Karnataka	Harassment of Students	2016	Comments sought from the school. The complaint was not substantiated and was closed as settled.
24	Sister Nivedita School, 7-1-63 Ameerpet, Hyderabad, Telangana – 500 016.		2016	The comments were sought from the school and sent to NCPCR for taking necessary action. The matter closed at Board's end.
25	Visthara, Beyond Fatima College, Madurai-Dindugal Main Road, Madurai	Complaint in case registered in NCPCR against "Adhyapana School, Madurai" regarding Corporal Punishment to Master P R Rajesh of Class VI	2017	Directed the AS, RO (Chennai) to inspect the school and submit report directly to NCPCR under intimation to this office, matter is disposed off.
26	School, Pratap Nagar,	Sexually assault by an employee with four and half year old school girl	2017	The board constituted a surprise inspection committee for verification of said complaint. The committee submitted its report and the matter has been settled by issuing a strict

S. No.	School name and address	Nature of Complaint	Year of Complaint	Action Taken by CBSE
				warning to the school to implement the provisions of POCSO Act 2012 and to provide fear free atmosphere to students vide letter dated 03.11.2017.
27	School, Sanganer, Jaipur, Rajasthan	Complaint from Sh. Salvindar Singh Suhata, IAS for committing suicide by Aditya Kumar of Class XI	2017	Complaint is forwarded to State govt.
28	SRN International School, Jaipur	Complaint from Sandeep Gulati for sexual assault to his 13 years old son by his senior.	2017	As per instruction of competent authority the complainant is being asked for submitting the copy of FIR and after getting it, the case will be forwarded to State Govt.
29	School, Opp. BSF	Incident of murder of a student of class II in school campus	2017	After taking cognizance of the case, the Board conducted inspection of the school on 13.09.2017. CBSE vide letter dated 14.12.2017 and subsequent reminder dated 08.02.2018 has sought comments/inputs from State Education Department and Commissioner of gurugram division. Matter is also subjudice under Writ Petition (crl) No. 136 of 2017 and pending before Hon'ble Supreme Court of India.
30	/	Sexual harassment of a student in school	2017	Inspection of school conducted on 28.09.2017. Office vide letter dated 02.11.2017 has sought compliance report of deficiencies observed by Inspection Committee and final report of Police Investigation and Internal Investigation committee.
31	JNV, Kaloi, PO Surah, Dist. Jhajjar, Haryana	Suspicious death of student	2017	Complaint forwarded to NVS, Noida vide letter dated 06.03.2017.
32	Delhi Public School, 287-295, Bithoor Road, Kalyanpur, Kanpur, U.P208017.	Attempts Suicide	2017	The Board has asked explanation from school. The school replied that police conducted and completed their investigations wherein accusation have not been found.
33		Death of the student of Class IV in school,	2017	Comments has been asked from the school and school replied

	Nature of Complaint	Year of	Action Taken by CBSE
address		Complaint	
Dist., Ghaziabad, Uttar Pradesh – 201 010	student fall on second floor		that the student has taken to the hospital within 10 minutes. The matter is sub-judice at Allahabad High Court.
Secondary School,	27.11.2017 from Sh.	2017	Complaint has been forwarded to Regional Officer, Ajmer to depute two members committee to check the contents of complaint vide letter dated 18.12.2017
Vidyavaridhi International School, Tumkur, Karnataka	Death of 03 students due to stale food item	2017	Letter sent to District Magistrate for submitting their enquiry report on the matter dated 14.03.217. Further a reminder letter sent to Commissioner on 05.01.2018
	•	2017	The Board has asked explanation from school. School replied that accused expelled from services and he is facing trial. CCTV camera increased and GPS/CCTV camera in buses installed. Female staff deputed in washroom and buses.
International School, Lekha Nagar, Ashopur,	II was sexually assaulted by school's	2017	The Board has sent letter dated 08.12.2017 to the school authority and Addl. Secretary, Education Department, Bihar, Patna for providing the facts/comments on the matter. The Education Deptt. Submitted the Report & on the basis of report Show Cause Notice dated 31.01.2018 as to why affiliation granted to school may not be withdrawn.
	Dist., Ghaziabad, Uttar Pradesh – 201 010  Small Wonders Senior Secondary School, Jabalpur, Madhya Pradesh  Vidyavaridhi International School, Tumkur, Karnataka  Aurum The Global School, Haldwani, Nanital, Uttarakhand  Holy Cross International School, Lekha Nagar, Ashopur, Danapur, Near DAV School Cantt. Road.,	Dist., Ghaziabad, Uttar Pradesh – 201 010  Small Wonders Senior Secondary School, Jabalpur, Madhya Pradesh  Vidyavaridhi International School, Tumkur, Karnataka  Aurum The Global School, Haldwani, Nanital, Uttarakhand  Holy Cross International School, Lekha Nagar, Ashopur, Danapur, Near DAV School Cantt. Road.,	Dist., Ghaziabad, Uttar Pradesh – 201 010  Small Wonders Senior Secondary School, Jabalpur, Madhya Pradesh  Pradesh  Pradesh  Mentally & Sexually School, Haldwani, Nanital, Uttarakhand  Mentally & Sexually School Cantt. Road.,  Attention second floor  Complaint dated 2017  Complaint dated 2017  Death of 03 students and forceful stay in the school after school getting over  Death of 03 students due to stale food item  Death of 03 students due to stale food item  2017  A girl student of class- II was sexually assaulted by school's sweeper